

**Annexure-1**

**Name of the corporate debtor: INKA FOODS PVT. LTD. : Date of commencement of liquidation: 23.09.2019 ; List of stakeholders as on: 15.03.2021**

**List of secured financial creditors**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)									
1	HPFC	REG. UNDER STATE ACT	07.02.2020	9,49,72,555	9,49,72,555	Loan	9,49,72,555	Yes	1. Interest claim upto 09.01.2019 by party as per claim form. Securities 1 First charge by way of equitable mortgage on land & building situated at village Ghogarwal, Tehsil Nalagarh, Distt. Solan, HP 2) Hypothecation on Plant & Machinery and Miscellaneous fixed assets as per hypothecation deed.		33%	0	0	0	0		NIL books of records found except last b/sheet for FY 2015-16. entire building found in damage conditions without any singel moveable assets. List Revised
2	JM Financial Asset Reconstruction Company Limited	U67190MH 2007PLC17 4287	07.02.2020	19,26,55,793.00	19,01,55,793	Loan	19,01,55,793	Yes	1. All part and parcel of the residential house/ land measuring 13 marla at village Thanthewal, Tehsil Nalagarh, Distt. Solan, Himachal Pradesh, 2. Hypothecation of all the current assets and movable assets 3. 2nd charge on all	19,01,55,793	67%						-Do-
			<b>Total</b>	<b>28,76,28,348</b>	<b>28,51,28,348</b>						<b>100.00%</b>						

Date 15.03.2021

Place Delhi

Ashok Kumar Gupta

Liquidator of Inka Foods Pvt. Ltd.

IBBI/PA-003/IP-N00010/2016-17/10072